

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 63 OF 2016 &
IA No. 162 of 2016**

Dated: 9th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s. Orissa Power Consortium Ltd. ...Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankur Gupta

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. Rajkumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.2

Mr. Kaynat Sheikh
Mr. Ravi Prakash
Mr. Samir Malik
Mr. Aditya Dewan for R.3

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 24.11.2016 after serving copy on the other side.

List the matter on **23.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**